

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): Under the provision of Section 16(1) of the Deposit Insurance and Credit Guarantee Corporation Act, 1961 (DICGC Act), the insurance cover available to the depositor for deposits in "the same capacity and in the same right" at all the branches of a Scheduled Commercial Bank taken together is ₹ 1,00,000/-.

NPA's of PSBs

1643. SHRI NARESH GUJRAL: Will the Minister of FINANCE be pleased to state:

- (a) what is the total number of NPA's of all banks as of 30th September 2017;
- (b) what percentage of these are NPA's of PSU banks; and
- (c) would the recent announcement of Hon'ble Finance Minister regarding recapitalisation of banks enable PSUs to meet the Basel-III norms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) As per Reserve Bank of India's data for domestic operations, Gross Non-performing Assets (GNPA) of all banks as on 30.9.2017 was ₹ 7,90,649 crore of this, the GNPA of Public Sector Banks as on 30.9.2017 was 87.25% of the total GNPA of all banks.

(c) Government has announced decision to recapitalise Public Sector Banks (PSBs) to ensure that banks remain adequately capitalised to support economic growth and remain compliant on regulatory parameters.

Replacement of Statement 21(SCSP) with Statement 10A in the Union Budget

1644. SHRI MAHENDRA SINGH MAHRA:

SHRI P. L. PUNIA:

Will the Minister of FINANCE be pleased to state:

- (a) the reason behind replacing Statement 21(SCSP) of Union Budget with Statement 10A in the financial year 2017-18;
- (b) whether the reporting format of "Statement 10A" released along with Union Budget 2017-18 are similar to its erstwhile "SCSP" (Statement 21), if not, the details of basic similarities and differences between these two;

(c) the number of schemes that were earlier not reported under SCSP which have been added to Statement 10A and not reported earlier under SCSP as they were non-Plan schemes; and

(d) the number of Ministries that were not reporting under SCSP which have been added to Statement 10A?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) Due to abolition of distinction of Plan/Non-Plan expenditure in Budget (2017-18), a number of statements in Expenditure Profile became redundant. Therefore, the statements were renumbered.

(b) The reporting structure of the Statement 10A has not been changed. However, the Revenue-Capital break-up of expenditure has been added up.

(c) A total number of 28 schemes have been added to the Statement 10A;

(d) Two Ministries have been added to the Statement 10A.

Subscriber base of Atal Pension Yojana

1645. SHRI SAMBHAJI CHATRAPATI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that due to lack of awareness and proper promotion, the subscriber base of Atal Pension Yojana is far insignificant in comparison to the population of workers in un-organised sector;

(b) if so, the reasons therefor; and

(c) whether Government has any plan to expand the subscriber base to provide insurance cover to the workers in unorganised sector by taking fresh initiatives?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) The Atal Pension Yojana (APY) was launched in May, 2015. Registrations of subscribers started from 1st June 2015. As on 20th December 2017, total number of 78,42,533 subscribers have been enrolled under APY.

Due to low level of financial education/literacy levels in the unorganized sector and the fact that contribution to a pension fund is a long term commitment, people take time to understand the basic features of the scheme and then decide on joining it.